

एकस्व
/अभिकल्प/व्यापार
चिह्न/भौगोलिक संकेत
PATENTS/DESIGNS /
TRADE MARKS /
GEOGRAPHICAL
INDICATIONS

भारत सरकार
Government of India
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिह्न
Office of The Controller General of
Patents, Designs & Trade Marks
बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
मुंबई-400 037 Mumbai – 400 037, India.

No. CGPDTM-11018(11)/1/2020-CGTMR/94

Date: 09-05-2023

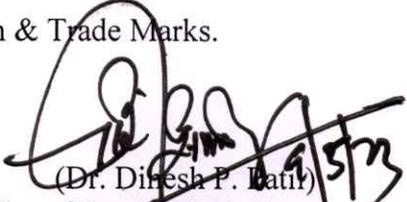
OFFICE ORDER

Upon consideration of representations, and recommendation of Transfer Committee, following officers are transferred on personal ground on their own request with immediate effect.

Sl.	Name of Officer	Designation	Present Posting	New place of Posting	Remark
1.	Ms. B. Lakshmi	Astt. Registrar of TM & GI.	Delhi	Chennai	Own request
2.	Ms. Hima P.M.	Astt. Registrar of TM & GI.	Kolkata	Chennai	Own request
3.	Shri Dharmendra Kumar	Examiner of TM & GI.	Mumbai	Delhi	Own request

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective capacity.

This issues with the approval of Controller General of Patent Design & Trade Marks.


(Dr. Dinesh P. Patil)
Joint Controller of Patents & Designs
O/c. CGPDTM

To:
All concerned official.
Copy to:
1. All Head of Offices.
2. Office order file.

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मुंबई-400 037 Mumbai – 400 037, India.

No. CGPDTM-11018(11)/1/2020-CGTMR/95

Date: 09-05-2023

OFFICE ORDER

In view of implementing the administrative reforms and functional alignment in different offices / sections of Trade Mark Registry and to implement the Government direction / mandate in respect of digitization of IP records for digital transformations in the functioning of IP Offices, following officers are transferred in public interest with immediate effect.

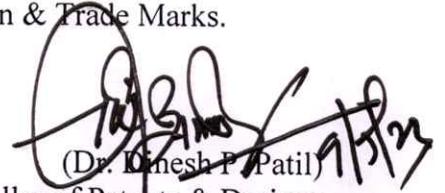
1. For administrative reforms and functional alignment:

Sl.	Name of Officer	Designation	Present Posting	New place of Posting
1.	Ms. Rema Srinivasan Iyengar	Dy. Registrar of TM & GI.	Ahmedabad	Delhi
2.	Ms. Rajanish Sharma	Sr. Examiner of TM & GI.	Delhi	Kolkata

2. For implementation of Government direction / mandate in respect of digitization of IP records:

Sl.	Name of Officer	Designation	Present Posting	New place of Posting	Remark
1.	Shri S. D. Ojha	Dy. Registrar of TM & GI.	Delhi	Ahmedabad	Temporary transfer for a period of 6 months for supervising the work of digitization.

This issues with the approval of Controller General of Patent Design & Trade Marks.


(Dr. Dinesh P. Patil)
Joint Controller of Patents & Designs
O/o. CGPDTM

To:
All concerned official.
Copy to:
1. All Head of Offices.
2. Office order file.



(Tel): 022-24132735

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(Website): www.ipindia.nic.in

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No. CGPDTM-11018(14)/1/2021-CGTMR/ 73

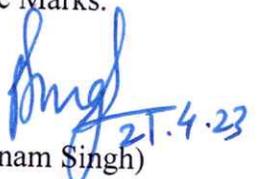
Date: 21-04-2023

OFFICE ORDER

Upon consideration of representations, following officials are transferred on personal ground on their own request.

Sl.No.	Name of Officer	Designation	Present Posting	New place of posting
1.	Ms. Nimakshi	Stenographer - II	TMR, Mumbai	TMR, Delhi
2.	Shri Prakash Kumar	Lower Division Clerk	TMR, Mumbai	TMR, Kolkata

This issues with the approval of Controller General of Patents, Designs & Trade Marks.


(Poonam Singh)
Director

To
All concerned officials. (Through H.O., TMR, Mumbai)

Copy to:

1. Head of Offices, Trade Marks Registry, Mumbai, Delhi, Kolkata.
2. Office order file.
3. Hindi Version follows



PATENTS/DESIGNS /
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Government of India
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(Website): www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR/ 15

Date: 01.02.2023

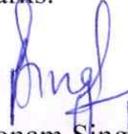
OFFICE ORDER

In view of administrative exigency in managing the IP applications and for implementing administrative alignment in Trade Mark Registry and other IP offices following officers are transferred in public interest, with immediate effect.

Sr. No.	Name	Designation	From	To
1.	Smt. Dipmala P. Mathapati	Assistant Registrar	Mumbai	Ahmedabad
2.	Shri Debanjan Chakrabertty	Sr. Examiner	Kolkata	Nagpur
3.	Smt. Rajani S. Singh	Sr. Examiner	Mumbai	Nagpur
4.	Shri Prashanth Kumar	Assistant Registrar	Mumbai	Ahmedabad
5.	Shri B. U. Nanavati	Sr. Examiner	Ahmedabad	Delhi
6.	Shri Sikandar Singh	Sr. Examiner	Ahmedabad	Mumbai
7.	Shri Vipin Kumar Chawada	Examiner	Ahmedabad	Chennai
8.	Shri Vivekanand Arya	Examiner	Ahmedabad	Delhi
9.	Shri Susheel Kumar Pandey	Sr. Examiner	Mumbai	Kolkata
10.	Shri Saurabh Chaudhari	Examiner	Mumbai	Chennai
11.	Shri Anoop Srivastava	Examiner	Mumbai	Kolkata
12.	Shri Vrushank Vijay Potdar	Examiner	Mumbai	Ahmedabad
13.	Ms. Ambika Venugopal K	Examiner	Mumbai	Ahmedabad
14.	Shri Ranjeet Kumar Tripathi	Examiner	Mumbai	Ahmedabad
15.	Shri Ajay Sharma	Examiner	Mumbai	Ahmedabad
16.	Ms. Yougeshwari	Examiner	Mumbai	Ahmedabad
17.	Shri Akram Ali	Examiner	Mumbai	Kolkata
18.	Shri Jeevan Kumar	Sr. Examiner	Kolkata	Chennai
19.	Shri Anshu Ranjan	Examiner	Kolkata	Ahmedabad
20.	Shri Indresh Kumar	Examiner	Kolkata	Chennai
21.	Shri Amit Chakraborty	Examiner	Kolkata	Nagpur

22.	Shri Abhishek Kumar Pandey	Sr. Examiner	Delhi	Mumbai
23.	Shri Amit Kumar	Sr. Examiner	Delhi	Mumbai
24.	Shri Dinesh Khurana	Sr. Examiner	Delhi	Chennai
25.	Shri Virender Singh	Sr. Examiner	Delhi	Kolkata
26.	Ms. Preeti	Examiner	Delhi	Ahmedabad
27.	Ms. Devika Shukla	Examiner	Delhi	Chennai
28.	Ms. Anumita Verma	Examiner	Delhi	Kolkata
29.	Shri Rahul Kumar	Examiner	Delhi	Kolkata
30.	Mr. Sunil Kumar	Examiner	Delhi	Ahmedabad
31.	Ms. Sindhuja	Examiner	Chennai	Delhi
32.	Ms. Sheela	Examiner	Chennai	Ahmedabad

This issues with the approval of Controller General of Patents, Designs and Trade Marks.


 # 1.2.23
 (Poonam Singh)
 Director



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No.CGPDTM-17031(11)/4/2021/CGTMR

115

Date: 19.12.2022

OFFICE ORDER

For improving the efficiency and capacity building of IP offices and to encourage sharing of the best practices among the IPO officers, in supersession of the earlier order, following work allocation is made with an immediate effect.

Sl. No.	Name of officer & Designation	Work allocation	Place of Posting
1.	Shri Sachin Sharma, Deputy Registrar of TM & GI	1. HO, GIR, Chennai* 2. Opposition hearing officer in IR Division, TMR. 3. Any other work assigned by CGPDTM.	GIR, Chennai
2.	Shri Shakti Dhar Ojha, Deputy Registrar of TM & GI	1. Opposition hearing officer in IR Division, TMR. 2. Any other work assigned by CGPDTM.	TMR, New Delhi
3.	Shri Sukhdeep Singh, Assistant Controller of Patents & Designs	Legal and Litigation Cell, New Delhi.	Patent office, Delhi
4.	Shri Mohit, Senior Examiner of TM & GI		Copyright office, Delhi
5.	Shri Vikas Pooniya, Sr. Examiner of TM & GI	1. HO, TMR, New Delhi 2. Any other work assigned by CGPDTM.	TMR, New Delhi

*Shri Sachin Sharma, Deputy Registrar of TM & GI is hereby transferred to GIR, Chennai in public interest with immediate effect.

In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Shri Sachin Sharma, Deputy Registrar of TM & GI is declared as Head of Office, GI, Chennai and Shri Vikas Pooniya, Sr. Examiner of TM & GI as Head of Office TMR, Delhi. Both the officers are authorized to exercise all powers of Head of Office under delegation of Financial Power Rules, 1978 and General Financial Power Rules, 1963 in respect of GIR, Chennai.

Shri M. Habibulla shall continue to act as Head of Office of TMR, Chennai

This issues with the approval of Controller General of Patent Design and Trade Marks.


19.12.22
Poonam Singh
Director

To,

All concerned officers.

Copy to:

1. All Head of Offices.
2. Office order file.



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मुंबई-400 037 Mumbai – 400 037, India.

No. CGPDTM-11018(11)/1/2020-CGTMR/166

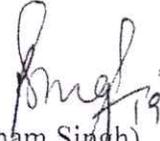
Date: 19-10-2022

OFFICE ORDER

Upon consideration of requirement in Legal and Litigation Cell (LLC), Trade Marks Registry, Delhi, Shri Amir Khan, Examiner of Trade Marks & GI, Mumbai is hereby transferred to Trade Marks Registry, Delhi in the same capacity with immediate effect.

Shri Amir Khan shall function under the supervision of Shri S. D. Ojha, Deputy Registrar of Trade Marks & GI, in terms of the office order No. CGPDTM-11018(11)/1/2020-CGTMR/79 dated 20-05-2022 issued in respect of Legal and Litigation Cell.

This issues with the approval of Competent Authority.


(Poonam Singh)
Director

To
Shri Amir Khan, Examiner of Trade Marks & GI. (Through H.O., TMR, Mumbai)

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai and New Delhi.
2. Shri S. D. Ojha, Deputy Registrar of Trade Marks & GI, TMR, New Delhi
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
4. Personal File
5. Guard File
6. IT cell for uploading on official website.
7. Hindi Version follows.



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(Website): www.ipindia.nic.in

No. CGPDTM-11018(14)/1/2021-CGTMR / 24

Date: 09-06-2022

OFFICE ORDER

Upon consideration of representations, following officers are transferred on personal ground on their own request with immediate effect.

Sl. No.	Name of Officer	Designation	Present Posting	New place of posting
1.	Ms. Isha Chaudhary	Examiner of Trade Marks & GI	TMR, Mumbai	TMR, Delhi
2.	Shri. Sudhakar Kumar	Examiner of Trade Marks & GI	TMR, Mumbai	TMR, Kolkata

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective capacity.

This issues with the approval of Competent Authority.


(Poonam Singh)
Director

To,

- 1) Above mentioned officers.
- 2) HO TMR, Mumbai, Delhi, Kolkata, Chennai & Ahmedabad.
- 3) Account Officer, PAO, PDTM, Mumbai.
- 4) Officer Order File.



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
Geographical Indications



भारत सरकार

वाणिज्य और उद्योग मंत्रालय

कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिन्ह

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trademarks
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Website:

<http://ipindia.nic.in>

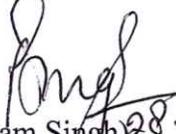
No. CGPDTM-11018(14)/1/2021-CGTMR/159

Dated: 28.12.2021

OFFICE ORDER

Upon consideration of representation, Shri V.D. Abhayankar, Asstt. Director (O.L.) Trade Marks Registry, Delhi is hereby transferred with immediate effect along with post to Trade Marks Registry, Mumbai with direction to report to Head of Office TMR, Mumbai.

This transfer is on his own request.


(Poonam Singh) 28.12.21
Director

To,

1. Shri V.D. Abhayankar, Asstt. Director (OL), Trade Marks Registry, Delhi.
2. Head of Office Trade Marks Registry, Delhi & Mumbai.
3. The Pay & Accounts Officer, Pay & Accounts Office Mumbai-400 037.
4. Office Copy.



INTELLECTUAL
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Patents/Designs/
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सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

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बौद्धिक संपदा भवन, एस. एम. रोड, एन्टोपहिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trade Marks
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Website: <http://ipindia.nic.in>

No. CGPDTM-11018(11)/1/2020-CGTMR/79

Date: 20.05.2022

OFFICE ORDER

For improving the efficiency and capacity building of Trade Mark offices and to encourage sharing of the best practices among the IPO officers, following officers are transferred in public interest, with immediate effect.

Sr. No.	Name of Officer	Designation	Present Posting	New place of posting
1.	Dr. P. K. Pandey	Deputy Registrar	TMR, Kolkata	O/o CGPDTM, Mumbai
2.	Shri S. D. Ojha	Deputy Registrar	TMR, Mumbai	LLC, TMR, Delhi
3.	Shri N. Babu	Deputy Registrar	TMR, Mumbai	TMR, Kolkata
4.	Shri I.S. Juneja	Asst. Registrar	TMR Delhi	TMR Kolkata
5.	Smt. Archana Singh	Sr. Examiner	TMR Ahmedabad	TMR Chennai
6.	Shri Balaji	Sr. Examiner	TMR Chennai	TMR Ahmedabad
7.	Shri Shatrunjay Sahay	Sr. Examiner	TMR, Mumbai	TMR, Kolkata
8.	Smt. Agnita Banerjee	Examiner	TMR Kolkata	TMR Ahmedabad
9.	Shri Ravindra Kumar	Examiner	TMR Ahmedabad	TMR Kolkata
10.	Smt Natasha Lal	Examiner	TMR, Kolkata	TMR, Mumbai

On transfer the officers will function in their respective capacity except officers mentioned at Sr. No. 1 & 2 above. They should report to Head of Office of new place of posting.

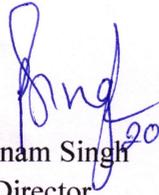
The work allocation of Shri S. D. Ojha and Dr. P. K. Pandey is modified as below:

Sr. No.	Name & Designation of Officer	Allocation of Work
1.	Dr. P. K. Pandey, Deputy Registrar	1. Assisting CGPDTM in overall supervision of the Trade Marks Registry as below:- a) Compilation of performance report of TMR officers. b) Dealing with the Ministry correspondence relating to Trade Marks & GI matters. c) Registration of Trade Marks Agents and maintenance of the

Handwritten signature and date: 20-5-22

		<p>Register of Trade Marks Agents.</p> <p>d) Attending to the Public Grievances including online grievances lodged through the CPGRAMS.</p> <p>e) Maintenance of list of Well-Known trademarks and list of International Non-proprietary Names and publication of additions/amendments therein.</p> <p>2. Supervisory Controlling Officer of Examination, Publications & Registrations.</p> <p>3. Nodal Officer for communication with WIPO related to International Registration of Trade Marks.</p> <p>4. Hearing Officer for contested and Well-Known matters.</p> <p>5. Any other work assigned to him from time to time.</p> <p>He shall report to CGPDTM directly</p>
2.	Shri S. D. Ojha, Deputy Registrar	<p>Posted in Legal and Litigation Cell (LLC), TMR, Delhi. He would be responsible for representing Trade Mark office in legal cases filed in various High Courts across the Country. He will also be responsible for mediation to resolve the litigations pending before the High Courts.</p> <p>He shall report to CGPDTM directly.</p>

This issues with the approval of Competent Authority.


 Poonam Singh
 Director

To,

- 1) All above mentioned officer.
- 2) HO TMR, Mumbai, Delhi, Kolkata, Chennai & Ahmadabad.
- 3) Account Officer, PAO, PDTM, Mumbai
- 4) Office Order file.
- 5) IT Cell – for uploading on official website.



भारत सरकार

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No. CGPDTM-11018(11)/1/2020-CGTMR/65

Date: 11-11-2020

OFFICE ORDER

Upon consideration of representation, Shri Sachin Sharma, Deputy Registrar of Trade Marks & GI, Trade Marks Registry, Ahmedabad is hereby transferred to Trade Marks Registry, Delhi in the same capacity with immediate effect. He should report to the Head of Office, Trade Marks Registry, Delhi. This transfer is on his own request.

This issues with approval of Competent Authority.


(Poonam Singh)
Director

To

1. Shri Sachin Sharma, Deputy Registrar of Trade Marks & GI, Trade Marks Registry, Ahmedabad.
2. The Head of Office, Trade Marks Registry, Ahmedabad, Delhi, Mumbai, Chennai, Kolkata & GIR, Chennai.
3. The Accounts Officer, Pay & Accounts Office, Mumbai - 37
4. Office Copy.



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PATENTS/DESIGNS/
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No. CG/TMR/TRN. POS/2020/70

Date: 19-08-2020

OFFICE ORDER

Following Officers are transferred in public interest with immediate effect.

Sl. No.	Name of Officer	Designation	Present place posted	New place of posting
1.	Shri Pawan Kumar Pandey	Dy. Registrar of Trade Mark & GI	TMR, Delhi	TMR, Kolkata
2.	Shri Ravinder Kumar	Examiner of Trade Mark & GI	TMR, Delhi	TMR, Ahmedabad

The officers should accordingly report to Head of Office of new place of posting within the stipulated joining time. Upon transfer the officers will function in their respective capacity.

This issues with the approval of Competent Authority.


Poonam Singh
Director

To

1. Shri Pawan Kumar Pandey, Dy. Registrar of Trade Mark & GI, TMR, Delhi.
2. Shri Ravinder Kumar, Examiner of Trade Marks & GI, TMR, Delhi.
3. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata Chennai & Ahmedabad.
4. The Accounts Officer, Pay & Accounts Office, Mumbai - 37
5. Office Copy.



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S. M. Road, Antop Hill,
Mumbai-400037, India.

(Tel):

☎ 022-24132735

(Fax):

☎ 022-24123322

(Email): cgoffice-mh-a.nic.in

(Website): www.ipindia.nic.in

No. CG/TMR/TRN.POS/2020/71

Date: 18/08/2020

ORDER

Upon consideration of representation, Shri R. Venkatesan, Senior Examiner of Trade Marks & GI from TMR, Mumbai is transferred to TMR, Chennai with immediate effect on own request. He should report to Head of Office of new place of posting. On transfer, he will function in his respective capacity.

This issue with the approval of Competent Authority.


(Poonam Singh)
Director

Copy to:

1. Shri R. Venkatesan, Senior Examiner of Trade Marks & GI from TMR, Mumbai
2. Head of Office, TMR, Mumbai, Delhi, Kolkata, Chennai and Ahmedabad.
3. Account Officer, PAO, PDTM, Mumbai.
4. Office Order file.



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Mumbai - 400 037, India.

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(Fax): 022-24123322
(Email): cgpatm@nic.in
cgoffice-mh@nic.in
(Website): www.ipindia.nic.in

NO. CG/P/TMR/Transfer/2020/37

Date: 11/08/2020

ORDER

Shri Manoj Lakhamji, UDC Mumbai, is hereby transferred to Trade Marks Registry, Chennai in public interest with immediate effect.


(Poonam Singh) 13.8.2020
Director

- To:
1. Manoj Lakhamji UDC, Trade Marks Registry Mumbai.
 2. The Head of Office, Trade Mark Registry Mumbai,
 3. The Head of Office, Trade Mark Registry Chennai
 4. The Pay and Account Officer, PAO, PDTM. Mumbai
 5. Personal File



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बौद्धिक संपदा भवन, एम. एम. रोड, एन्टोप हिल, मुंबई 400037

GOVERNMENT OF INDIA

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Website:

<http://ipindia.nic.in>

No.CG/TMR/Trn.Pos./2020/130

Dated: 29/07/2020

OFFICE ORDER

Upon consideration of representations, following officers are transferred on spouse ground on their own request with immediate effect.

Sr. No.	Name of Officer	Designation	Present Posting	New place of posting.
1.	Shri B.U. Nanavati	Sr. Examiner of Trade Marks and GI	TMR, Mumbai.	TMR, Ahmadabad
2.	Shri Ashish Kumar Pandey	Sr. Examiner of Trade Marks and GI	TMR, Delhi	TMR, Mumbai
3.	Shri Sanjay Khandare	Asstt. Examiner of Trade Marks & GI	TMR, Ahmadabad .	TMR, Mumbai.

They should report to Head of Office of new place of posting. On transfer, the officers will function in their respective capacity.

This issues with the approval of Competent Authority.


(Poonam Singh) 29.7.2020
Director

To,

- 1) All above mentioned officer.
- 2) HO TMR, Mumbai, Delhi, Kolkata, Chennai Ahmadabad.
3. Account Officer, PAO, PDTM, Mumbai
- 4) Officer Order file.



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cgpdtm@nic.in
cgooffice-mh@nic.in

(Website):

www.ipindia.nic.in

No. CG/NGE/TMR/TRN & POS/2019/ 129

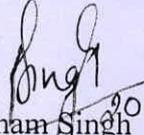
Date: 20-09-2019

OFFICE ORDER

Smt. Savita Ashok Nimkar, Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, New Delhi in the same capacity with direction to report Head of Office, Trade Marks Registry, New Delhi.

This transfer is on her own request.

This issue with the approval of Competent Authority.


Poonam Singh
Director
20.9.19

To

1. Smt. Savita Ashok Nimkar, Examiner of Trade Marks & GI, TMR, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai – 37
4. Office Copy.



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(Website):

www.ipindia.nic.in

No. CG/NGE/TMR/TRN & POS/2018/ 48

Date: 05-10-2018

OFFICE ORDER

Ms. Sneha, Stenographer Grade – II, Trade Marks Registry, Mumbai is hereby transferred along with post to Trade Marks Registry, Delhi in the same capacity with direction to report for duty to the Head of Office, Trade Marks Registry, Delhi.

This transfer is on her own request.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Ms. Sneha, Stenographer Grade – II, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai – 37
4. Office Copy.



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वेबसाइट (website):

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No: CG/GE-2(TMR)/2016/119

Date: 16.02.2016

OFFICE ORDER

Shri Satyendra Kumar Pandey, Deputy Registrar of Trade Marks & Geographical Indications, Trade Marks Registry, Kolkata is hereby transferred to Trade Marks Registry, Mumbai with effect from 01.03.2016 in public interest.

(Om Prakash Gupta)

Controller General of Patents,
Designs and Trade Marks

To

1. Shri Satyendra Kumar Pandey, Deputy Registrar of Trade Marks & Geographical Indications, Trade Marks Registry, Kolkata.
2. The Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. Shri Devender Kumar, System Administrator, Examiner of Trade Marks & Geographical Indications, Trade Marks Registry, New Delhi.
5. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
6. Personal file.



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समन्वय विह /

मौखिक संकेत



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संख्या:

No: CG/GE-2(TMR)/2016/ 222

दिनांक

Date: 29.02.2016

OFFICE ORDER

Consequent to transfer of Shri Satyendra Kumar Pandey, Deputy Registrar of Trade Marks & Geographical Indications vide Office Order No. CG/GE-2(TMR)/2016/119 dated 16.02.2016 from Trade Marks Registry, Kolkata to Trade Marks Registry, Mumbai w.e.f. 01.03.2016, he is relieved of his duties from Trade Marks Registry, Kolkata w.e.f. 29.02.2016 (afternoon). He should report for duty at Trade Marks Registry, Mumbai immediately thereafter. He may avail the necessary joining time permissible under the Rules, if required.

(Om Prakash Gupta)

Controller General of Patents,
Designs and Trade Marks

To

1. Shri Satyendra Kumar Pandey, Deputy Registrar of Trade Marks & Geographical Indications from Trade Marks Registry, Kolkata
2. The Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Office Order file.
5. Personal file.



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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

TRADE MARKS REGISTRY

Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

022-24148251

022-24101144

022-24101177

Fax No.022-24140408

Website: <http://ipindia.nic.in>

INTELLECTUAL
PROPERTY INDIA
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No: CG/GE-2(TMR)/2016/285

Date: 18.04.2016

OFFICE ORDER

Shri V. Natarajan, Deputy Registrar of Trade Marks & Geographical Indication, Trade Marks Registry, Chennai is transferred to Trade Marks Registry, Delhi with effect from 01/05/2016. This Transfer is in public Interest in exigency of the office work.

Shri V. Natarajan will work at TMR Delhi as a Hearing Officer in Opposition Section.

Ok
(Om Prakash Gupta) 18/4/16

Controller General of Patents,
Designs and Trade Marks

To

1. To Shri V. Natarajan, Dr. TM & GI.
2. The Heads of Office: Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.
6. Personal file.



सत्यमेव जयते

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GOVERNMENT OF INDIA

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022-24148251

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INTELLECTUAL
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Geographical Indications

Website: <http://ipindia.nic.in>

No: CG/GE-2(TMR)/2016/285

Date: 18.04.2016

OFFICE ORDER

Shri V. Natarajan, Deputy Registrar of Trade Marks & Geographical Indication, Trade Marks Registry, Chennai is transferred to Trade Marks Registry, Delhi with effect from 01/05/2016. This Transfer is in public Interest in exigency of the office work.

Shri V. Natarajan will work at TMR Delhi as a Hearing Officer in Opposition Section.


(Om Prakash Gupta)
Controller General of Patents,
Designs and Trade Marks

To

1. To Shri V. Natarajan, Dr. TM & GI.
2. The Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.
6. Personal file.



एकस्व/अभिकल्प/व्यापार
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(Website):

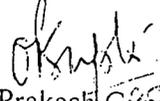
www.ipindia.nic.in

No. CG/NGE/TMR/REC. PLAN/2016/341

Date: 28-04-2016

OFFICE ORDER

Shri H.B. Kakade, Multi Tasking Staff, Trade Marks Registry, Mumbai is transferred from Non Plan to Plan against the post of Record Keeper created under 11th Plan with immediate effect, in compliance of Ministry's letter No. 6/6/2007-IPR-1(part) dated 23rd February, 2016.


(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri H.B. Kakade, Multi Tasking Staff, Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
4. Office Copy
5. Guard File.



सत्यमेव जयते

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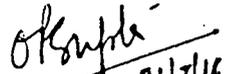
Patents/Designs/Trademark
Geographical Indications

No: CG/TMR/CGPDTM/2016/238

Date: 21/07/2016

ORDER

Shri Abhishek Kumar Pandey, Examiner of Trade Marks & Geographical Indication, Trade Marks Registry, Mumbai is hereby transferred to the Trade Marks Registry, Delhi with effect from 29/07/2016. This transfer is on his own request.


(Om Prakash Gupta)

Controller General Patents,
Design & of Trade Marks

To:-

1. Shri Abhishek Kumar Pandey, Examiner of Trade Marks & Geographical Indication, Trade Marks Registry, Mumbai.
2. The Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi.
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi.
4. Shri Devender Kumar, System Administrator, Examiner Trade Marks & Geographical Indication, Trade Marks Registry, New Delhi.
5. The Pay and Accounts Officer, PAO, PDTM, Mumbai.
6. Personal File.



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E-mail : cgooffice-mh@nic.in
Website: <http://ipindia.nic.in>

No:CG/TMR/CGPDTM/2016/ 41

Date: 05/08/2016

ORDER

Ms. S. Saranya Stenograph II , GIR, Chennai is hereby transferred to the Trade Mark Registry, Delhi with immediate effect. This transfer is on her own request.


(Om Prakash Gupta)

Controller General of Patent,
Designs & Trade Marks

To:-

1. Ms. S. Saranya Stenograph II GI Chennai.
2. The Head of Office, Trade Mark Office, Delhi & GIR Chennai
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. Personal File.



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E-mail : cgooffice-mh@nic.in
Website: <http://ipindia.nic.in>

No:CG/TMR/CGPDTM/2016/ 41

Date: 05/08/2016

ORDER

Ms. S. Saranya Stenograph II , GIR, Chennai is hereby transferred to the Trade Mark Registry, Delhi with immediate effect. This transfer is on her own request.


(Om Prakash Gupta)
Controller General of Patent,
Designs & Trade Marks

To:-

1. Ms. S. Saranya Stenograph II GI Chennai.
2. The Head of Office, Trade Mark Office, Delhi & GIR Chennai
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. Personal File.



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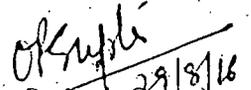
E-mail : cgooffice-mh@nic.in
Website: <http://ipindia.nic.in>

No:CG/TMR/CGPDTM/2016/221

Date: 29/08/2016

ORDER

Shri. Virender Singh Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to the Trade Marks Registry, Delhi with effect from 31/08/2016. This transfer is on his own request.


(Om Prakash Gupta)
29/8/16
Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri. Virender Singh Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Mark Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad.
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. Shri. Devender Kumar, System Administrator, Examiner of Trade Marks & GI, Trade Marks Registry, New Delhi.
5. The Pay and Account Officer, PAO, PDTM, Mumbai.
6. Personal File



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Patents, Designs & Trade Marks
Boudhik Sampada Bhavan,
S. M. Road, Antop Hill,
Mumbai-400037, India.

(Tel): ☎ 022-24132735

(Fax): 022-24123322

(Email): cgpdtm@nic.in

cgoffice-mh@nic.in

(website): www.ipindia.nic.in

CG/Admn/Staff/2014/36

Date : 5.12.2016

OFFICE ORDER

Shri J. P. Poojari, Upper Division Clerk, Trade Marks Registry, Mumbai, who is presently working in Trade Marks Registry, Mumbai is here transferred to Office of the Controller General of Patents, Designs and Trade Marks, Mumbai in the same capacity with direction to report for duty to the Head Of Office.

Ok Gupta
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to :- 1. Shri J. P. Poojari, Upper Division Clerk, Trade Marks Registry, Mumbai.

2. The Head of Office, TMR, Mumbai.



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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trademarks
Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

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022-24132393

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022-24172288

022-24156392

E-mail : cgooffice-mh@nic.in

Website: <http://ipindia.nic.in>

No:CG/TMR/CGPDTM/2017/12

Date: 03/01/2017

ORDER

Shri. Sonu Kardam Steno G. II, Trade Marks Registry, Chennai is hereby transferred to the Trade Marks Registry, Delhi with immediate effect. This transfer is on his own request.


(Om Prakash Gupta)
Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri. Sonu Kardam Steno G. II, Trade Marks Registry, Chennai.
2. The Head of Office, Trade Mark Registry New Delhi, Chennai.
3. The Pay and Account Officer, PAO, PDTM, Chennai, New Delhi.
4. Personal File



सत्यमेव जयते

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E-mail : cgooffice-mh@nic.in

Website: <http://ipindia.nic.in>

No: CG/TMR/CGPDTM/2017/ 203

Date: 28-09-2017

ORDER

Shri Rajamanickam, Senior Examiner of Trade Marks & GI, TMR, Chennai is hereby transferred to the Trade Marks Registry, Mumbai in public interest with immediate effect.

Om Prakash Gupta
28/9/17

(Om Prakash Gupta)

Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri Rajamanickam, Senior Examiner of Trade Marks & GI, Trade Marks Registry, Chennai.
2. The Head of Office, Trade Mark Registry Mumbai, Chennai.
3. The Pay and Account Officer, PAO, PDTM, Chennai, Mumbai.
4. Personal File



सत्यमेव जयते

भारत सरकार

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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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No: CG/TMR/CGPDTM/2017/203

Date: 28-09-2017

ORDER

Shri Rajamanickam, Senior Examiner of Trade Marks & GI, TMR, Chennai is hereby transferred to the Trade Marks Registry, Mumbai in public interest with immediate effect.


(Om Prakash Gupta)
Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri Rajamanickam, Senior Examiner of Trade Marks & GI, Trade Marks Registry, Chennai.
2. The Head of Office, Trade Mark Registry Mumbai, Chennai.
3. The Pay and Account Officer, PAO, PDTM, Chennai, Mumbai.
4. Personal File



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सत्यमेव जयते

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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

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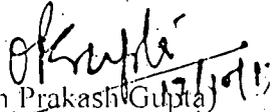
Website: <http://ipindia.nic.in>

No. CG/TMR/CGPDTM/2017/ 77

Date: 16/10/2017

ORDER

Ms, Rema Srinivsan Iyengar, Assistant Registrar of Trade Marks and G.I. TMR, Chennai is hereby transferred to the Trade Marks Registry Kolkata in public interest with immediate effect. She will function as Hearing Officer in Opposition / Rectification Proceeding (TOP Section).


(Om Prakash Gupta)

Controller General of Patent,
Designs & Trade Marks

To,

1. Ms. Rema Srinivsan Iyengar, Assistant Registrar of Trade Marks and G.I. TMR, Chennai
2. The Head of office, Trade Marks Registry, Chennai, Kolkata
3. The Pay and Account officer, PAO, PDTM, Chennai
4. Personal file



एकस्व/अभिकल्प/व्यापार
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Office of The Controller General of
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बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
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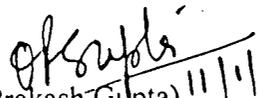
No. CG/NGE/TMR/TRN & POS/2018/ 150

Date: 10-01-2018

OFFICE ORDER

Shri Gaurav Kandari, Stenographer Grade – II, Trade Marks Registry, Ahmedabad is hereby transferred to Trade Marks Registry, Delhi in the same capacity with direction to report for duty to the Head of Office, Trade Marks Registry, Delhi.

This transfer is on his own request.


(Om Prakash Gupta) 11/1/18

Controller General of Patents, Designs and Trade Marks

To

1. Shri Gaurav Kandari, Stenographer Grade – II, Trade Marks Registry, Ahmedabad.
2. The Head of Office, Trade Marks Registry, Ahmedabad & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai – 37
4. Office Copy.



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बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,

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cgooffice-mh@nic.in

(Website):

www.ipindia.nic.in

No. CG/NGE/TMR/TRN & POS/2018/120

Date: 10-01-2018

OFFICE ORDER

One post of Stenographer Grade - II from Trade Marks Registry, Kolkata is hereby transferred to Trade Marks Registry, Delhi with effect from 10th January, 2018 until further order.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. The Head of Office,
Trade Marks Registry, Mumbai /Delhi / Kolkata / Chennai /Ahmedabad
2. The Accounts Officer, Pay & Accounts Office, Mumbai - 37
3. Office Copy.



सत्यमेव जयते

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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

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INTELLECTUAL
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Geographical Indications

No. CG/F/Steno/TMR/2018/ 180

Date: 13-02-2018

OFFICE ORDER

Shri Shivam Yadav, Stenographer-II, Trade Marks Registry, Mumbai is hereby transferred along with post to Trade Marks Registry, New Delhi, in the same capacity with immediate effect. This transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Shivam Yadav, Stenographer-II, Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



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सत्यमेव जयते

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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

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Fax No. 022-24123322
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022-24156392

E-mail: cgoffice-mh@nic.in
Website: <http://ipindia.nic.in>

No. CG/F/Ex/TMR/2018/ 181

Date: 13-02-2018

OFFICE ORDER

Shri Vikas Shukla, Examiner of Trade Marks & GI on Contractual basis and presently working in Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, New Delhi on his own request.

He will be responsible to dispose the applications in PARM.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Vikas Shukla, Examiner of Trade Marks & GI (on Contract Basis), Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai, New Delhi.
3. The Account Officer, Pay & Accounts Office, Mumbai-37.
4. Office order file.



सत्यमेव जयते

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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

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Website: <http://ipindia.nic.in>



INTELLECTUAL
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Geographical Indications

No. CG/F/Ex/TMR/2018/ 18 2

Date: 13-02-2018

OFFICE ORDER

Shri Sunil S. Varnekar, Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Chennai, with immediate effect. This transfer is on his own request.


(Om. Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Sunil S. Varnekar, Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, Chennai.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



एकस्व/अभिकल्प/व्यापार
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मुंबई-400 037 Mumbai - 400 037, India.

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cgoffice-mh@nic.in

(Website):

www.ipindia.nic.in

No. F.1-2(4)/Admn/2018/05

Date: 02-04-2018

OFFICE ORDER

One post of Office Superintendent from Trade Marks Registry, New Delhi is hereby transferred to Trade Marks Registry, Kolkata with immediate effect until further order.


(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

Copy to:-

1. The Head of Office
Trade Marks Registry, New Delhi / Kolkata / Mumbai / Chennai / Ahmedabad.
2. The Accounts Officer,
Pay & Accounts Office,
Patents, Designs and Trade Marks, Mumbai - 400 037.
3. Office Copy.
4. Guard File.



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सत्यमेव जयते

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Patents, Designs & Trade Marks

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☎ 022-24123322

(Email):

cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No/JCG/F/5/1/2018/ 50

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Sachin Sharma, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date he assumes charge of the post.

Shri Sachin Sharma is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Ahmedabad.


(Om Prakash Gupta) 5/4/18

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Sachin Sharma, Assistant Registrar of Trade Marks & GI, TMR, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhog Bhawan, New Delhi with reference to Ministry' Letter No.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
5. Personal file
6. Office Order File
7. Guard File



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Mumbai-400037, India.

(Tel):

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(Fax):

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(Email):

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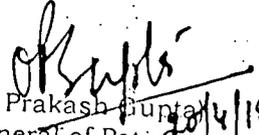
(Website): www.ipindia.nic.in

No.CG/Office Order/TMR/2018/315

Date: 20/04/2018

OFFICE ORDER

In partial modification of order No. CG/Office Order/TMR/2018/ dated 23/03/2018 in respect of Shri M. B. Sadare, he is transferred from TMR Mumbai to TMR Ahmedabad in public interest instead of TMR Mumbai to TMR Delhi.


(Om Prakash Gupta)
Controller General of Patents,
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cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No. CG/F/TMR/2018/ 162

Date: 11/05/2018

OFFICE ORDER

Pursuant to transfer of Shri V. D. Abhyankar, Assistant Director (O.L.), Trade Marks Registry, Mumbai along with post to Trade Marks Registry, New Delhi, his work allocation will be same as he was functioning in TMR Mumbai such as follows:

1. Calling reports related to Rajbhasha from all the offices under the CGPDTM;
2. Compilation of the reports received from different offices and to forward the same to the concerned office as well as the Ministry as per requirement;
3. Preparation of Annual Reports in respect to Rajbhasha and submission of the same as per requirement;
4. Conducting trainings, meeting, awareness programmes related to Rajbhasha;
5. Organizing Hindi Pakhwara and other related functions;
6. To carry out the translation work from Hindi to English and vice versa;
7. Implementation of policies of Official Language Act etc; and
8. Any other function assigned to him from time to time.

Om Prakash Gupta
11/5/18
(Om Prakash Gupta)
Controller General of Patents, Designs
& Trade marks.

Copy to:

1. Shri V. D. Abhyankar, Assistant Director (O.L.), Trade Marks Registry, New Delhi.
2. The Head of Offices Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata and Ahmedabad.
3. The Head of Patent Offices Mumbai, Delhi, Chennai and Kolkata.
4. The Head of Office Geographical Indication Registry, Chennai.
5. The Head of Office RGNIPM, Nagpur.
6. The Registrar of Copyrights, New Delhi.
7. Personal file.
8. Guard file.
9. Office order file.



बौद्धिक सम्पदा,
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Office of The Controller General of
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बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,

एस. एम. रोड, एन्टॉप हिल, S. M. Road, Antop Hill,

मुंबई-400 037 Mumbai - 400 037, India.

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(Email):

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cgoffice-mh@nic.in

(Website):

www.ipindia.nic.in

No. CG/NGE/TMR/TRN & POS/2018/ 269

Date: 29-05-2018

OFFICE ORDER

Shri Nitish Kumar, Lower Division Clerk, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, New Delhi in the same capacity with direction to report for duty to the Head of Office, Trade Marks Registry, New Delhi.

This transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Nitish Kumar, Lower Division Clerk, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai - 37
4. Office Copy.



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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

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E-mail : cgoffice-mh@nic.in
Website: <http://ipindia.nic.in>

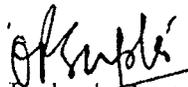
No. CG/Office Order/TMR/2018 /114

Dated 15.06.2018

OFFICE ORDER

Upon consideration of his request Shri V. Natarajan, Dy. Registrar of TM & GI is transferred from TMR Delhi to TMR Chennai with effect from 01/07/2018.

Shri Natarajan will work at TMR, Chennai as Hearing Offices in Opposition Section and in terms of the office orders issued in this regard from time to time. .


(Om Prakash Gupta) 15/6

Controller General of Patents, Designs and Trade Marks

Copy to:

1. Shri V. Natarajan, Dy. Registrar, TMR, Delhi
2. Shri C. S. Uchil, System Administrator
3. NIC
4. Head of office, TMR Mumbai/Delhi/Kolkata/Chennai/Ahmedabad
5. Office copy



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.S. M. Road, Antop Hill,
Mumbai-400037, India.

(Tel):

022-24132735

(Fax):

022-24123322

(Email):

cgoffice-mh@nic.in

(Website): www.ipindia.nic.in

No.CG/F/T.T./TMR/2018/159

Date: 26/07/2018

To,
The Head of office,
Trade Marks Registry,
Delhi.

Sub: Application of Shri Ashish Kumar Pandey Sr. Examiner of Trade Marks & GI, for temporary posting at Trade Marks Registry, Mumbai - reg.

Sir,

I am directed to refer to the application dated 20/07/2018, of Shri Ashish Kumar Pandey Sr. Examiner of Trade Marks & GI, requesting for temporary transfer at Trade Marks Registry Mumbai from his present posting at Trade Marks Registry Delhi and I am to convey approval of The Controller General of Patents, Designs & Trade Marks for the same. His temporary posting will be for two months w.e.f, 01/08/2018 to 30/09/2018. This temporary posting on his own request and no TA/DA shall be paid to him.

The system administrator is required to enable module accession and provide other related facilities to Shri Ashish Kumar Pandey to carry out the function of hearing officer in show cause matters.

Yours faithfully,

S. K. Pandey
24/7/18

S. K. Pandey
Deputy Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:

1. Shri Ashish Kumar Pandey, Sr. Examiner of Trade Marks & GI Delhi
2. The Head of office, Trade Marks Registry, Mumbai.
3. The NIC.



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(Website): www.ipindia.nic.in

No.CG/F/T.T./TMR/2018/159

Date: 26/07/2018

To,
The Head of office,
Trade Marks Registry,
Delhi.

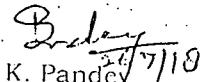
Sub: Application of Shri Ashish Kumar Pandey Sr. Examiner of Trade Marks & GI, for temporary posting at Trade Marks Registry, Mumbai - reg.

Sir,

I am directed to refer to the application dated 20/07/2018, of Shri Ashish Kumar Pandey Sr. Examiner of Trade Marks & GI, requesting for temporary transfer at Trade Marks Registry Mumbai from his present posting at Trade Marks Registry Delhi and I am to convey approval of The Controller General of Patents, Designs & Trade Marks for the same. His temporary posting will be for two months w.e.f, 01/08/2018 to 30/09/2018. This temporary posting on his own request and no TA/DA shall be paid to him.

The system administrator is required to enable module accession and provide other related facilities to Shri Ashish Kumar Pandey to carry out the function of hearing officer in show cause matters.

Yours faithfully,



S. K. Pandey
Deputy Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:

1. Shri Ashish Kumar Pandey, Sr. Examiner of Trade Marks & GI Delhi
2. The Head of office, Trade Marks Registry, Mumbai.
3. The NIC.



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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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022-24156392

E-mail : cgoffice-mh@nic.in

Website: <http://ipindia.nic.in>

No. CG/Office Order/TMR/2018 *1114*

Dated 15.06.2018

OFFICE ORDER

Upon consideration of his request Shri V. Natarajan, Dy. Registrar of TM & GI is transferred from TMR Delhi to TMR Chennai with effect from 01/07/2018.

Shri Natarajan will work at TMR, Chennai as Hearing Offices in Opposition Section and in terms of the office orders issued in this regard from time to time.

Om Prakash Gupta
(Om Prakash Gupta) 15/6/18

Controller General of Patents, Designs and Trade Marks

Copy to:

1. Shri V. Natarajan, Dy. Registrar, TMR, Delhi
2. Shri C. S. Uchil, System Administrator
3. NIC
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5. Office copy



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मुंबई-400 037 Mumbai - 400 037, India.

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022-24123311

(Fax): 022-24123322
022-24172288

(Email): cgpdtm@nic.in
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(Website): www.ipindia.nic.in

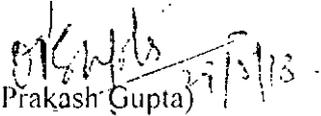
No. CG/NGE/TMR/TRN & POS/2018/269

Date: 29-05-2018

OFFICE ORDER

Shri Nitish Kumar, Lower Division Clerk, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, New Delhi in the same capacity with direction to report for duty to the Head of Office, Trade Marks Registry, New Delhi.

This transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Nitish Kumar, Lower Division Clerk, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai - 37
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(Email):

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(Website): www.ipindia.nic.in

No.CG/Office Order/TMR/2018/315

Date: 20/04/2018

OFFICE ORDER

In partial modification of order No. CG/Office Order/TMR/2018/ dated 23/03/2018 in respect of Shri M. B. Sadare, he is transferred from TMR Mumbai to TMR Ahmedabad in public interest instead of TMR Mumbai to TMR Delhi.

Of Gupta
20/4/18

(Om Prakash Gupta)
Controller General of Patents,
Designs and Trade Marks

Copy to:

1. Shri M. B. Sadare, Sr. Examiner of Trade Marks & GI
2. NIC
3. Head of office, TMR Mumbai, Delhi, Chennai, Kolkata and Ahmedabad.
4. Office Copy



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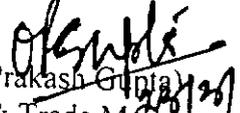
Patents/Designs/Trademark
Geographical Indications

No. CG/F/TMR/2018/159

Date: 23-03-2018

OFFICE ORDER

Shri. S.A. Khandare Assistant Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Ahmedabad, with immediate effect. This transfer is in public interest.


(Om Prakash Gupta)
Controller General of Patents, Designs & Trade Marks

To:

1. Shri. S.A. Khandare Assistant Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, Ahmedabad.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



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Website: <http://ipindia.nic.in>

No. CG/F/TMR/2018/158

Date: 23-03-2018

OFFICE ORDER

Shri V. D. Abhyankar, Assistant Director (O.L.), Trade Marks Registry, Mumbai is hereby transferred along with post to Trade Marks Registry, New Delhi, in the same capacity with immediate effect. This transfer is in public interest.


(Om Prakash Gupta)
Controller General of Patents, Designs & Trade Marks 23/3/18

To:

1. Shri V. D. Abhyankar, Assistant Director (O.L.), Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



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INTELLECTUAL

PROPERTY

Patents/Designs/Trademarks
Geo-practical information

No. CG/Office Order/TMR/2018/156

Dated 23/03/2018

OFFICE ORDER No. 11/2018

In view to bring transparency in the functioning of the tribunal, following Senior Examiners of Trade Marks and GI, who are currently functioning as show-Cause Hearing officers, are transferred from their present working place with effect from 28/03/2018 in public interest. Respective H.O., TM office shall relieve theses officers on 28/03/2018 to enable them to join at new place of posting during first week of April 2018. Details of such officers are as under:

Sr. No.	Name of the Official	Present Place of Posting	Place to be transferred
1	M .B. Sadare	Mumbai	Delhi
2	B.U.Nanavati	Ahmedabad	Mumbai
3	Venkatesan Rajamani	Chennai	Mumbai
4	Arun Kumar	Delhi	Mumbai
5	Arehana Singh	Mumbai	Ahmedabad
6	Rajnish Sharma	Mumbai	Delhi
7	Devender Kumar	Delhi	Chennai
8	Ashish Ku. Pandey	Mumbai	Delhi
9	Amit Kumar	Mumbai	Delhi

The officers shall function as Hearing officer for Show-Cause at respective location and in terms of the office order issued and further instructions of the CGPDTM relating thereto in this regard.

(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

Copy to:

1. Concerned officers as above.
2. NIC
3. Head of office, TMR Mumbai/Delhi/Kolkata/Chennai/Ahmedabad
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INTELLECTUAL
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Geographical Indications

No. CG/F/Ex/TMR/2018/ 18 2

Date: 13-02-2018

OFFICE ORDER

Shri Sunil S. Varnekar, Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Chennai, with immediate effect. This transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Sunil S. Varnekar, Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, Chennai.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



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Website: <http://ipindia.nic.in>



INTELLECTUAL
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Geographical Indications

No. CG/F/Steno/TMR/2018/ 180

Date: 13-02-2018

OFFICE ORDER

Shri Shivam Yadav, Stenographer-II, Trade Marks Registry, Mumbai is hereby transferred along with post to Trade Marks Registry, New Delhi, in the same capacity with immediate effect. This transfer is on his own request.


(Om Prakash Gupta)

Controller General of Patents, Designs & Trade Marks

To:

1. Shri Shivam Yadav, Stenographer-II, Trade Marks Registry, Mumbai.
2. Personal File.
3. The Head of Office, Trade Marks Registry, Mumbai, New Delhi.
4. The Account Officer, Pay & Accounts Office, Mumbai-37.
5. Office order file.



एकस्व/अभिकल्प/व्यापार
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मुंबई-400 037 Mumbai - 400 037, India.

(Tel): 022-24132735
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(Fax): 022-24123322
022-24172288

(Email): cgpdtm@nic.in
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(Website): www.ipindia.nic.in

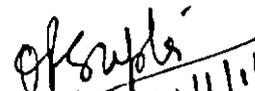
No. CG/NGE/TMR/TRN & POS/2018/ 150

Date: 10-01-2018

OFFICE ORDER

Shri Gaurav Kandari, Stenographer Grade – II, Trade Marks Registry, Ahmedabad is hereby transferred to Trade Marks Registry, Delhi in the same capacity with direction to report for duty to the Head of Office, Trade Marks Registry, Delhi.

This transfer is on his own request.


(Om Prakash Gupta) 11/1/18

Controller General of Patents, Designs and Trade Marks

To

1. Shri Gaurav Kandari, Stenographer Grade – II, Trade Marks Registry, Ahmedabad.
2. The Head of Office, Trade Marks Registry, Ahmedabad & Delhi.
3. The Accounts Officer, Pay & Accounts Office, Mumbai – 37
4. Office Copy.



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022-24156392

E-mail : cgoffice-mh@nic.in
Website: <http://ipindia.nic.in>

No. CG/TMR/CGPDTM/2017/77.

Date: 16/10/2017

ORDER

Ms, Rema Srinivsan Iyengar, Assistant Registrar of Trade Marks and G.I. TMR, Chennai is hereby transferred to the Trade Marks Registry Kolkata in public interest with immediate effect. She will function as Hearing Officer in Opposition / Rectification Proceeding (TOP Section).


(Om Prakash Gupta)

Controller General of Patent,
Designs & Trade Marks

To,

1. Ms. Rema Srinivsan Iyengar, Assistant Registrar of Trade Marks and G.I. TMR, Chennai
2. The Head of office, Trade Marks Registry, Chennai, Kolkata
3. The Pay and Account officer, PAO, PDTM, Chennai
4. Personal file



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Geographical Indications

No: CG/TMR/CGPDTM/2017/204

Date: 28-09-2017

ORDER

Following Examiners of Trade Marks & GI are hereby transferred on their own requests with immediate effect as under:

Sl. No.	Name of the Officers	Present working place	Place of Posting	Assigned Responsibility
1.	Shri Mahendra Kumar Yadav	TMR, Mumbai	TMR, Kolkata	PARM
2.	Shri Kehari Singh	TMR, Kolkata	TMR, Ahmadabad	In-Charge TOP (Opposition)

Om Prakash Gupta
(Om Prakash Gupta)
28/9/17

Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri. Mahendra Kumar Yadav, TMR, Mumbai.
2. Shri Kehari Singh, TMR Kolkata.
3. The Head of Office, Trade Mark Registry Mumbai, Kolkata, Ahmedabad.
4. The Pay and Account Officer, PAO, PDTM, Mumbai.
5. Personal File



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GOVERNMENT OF INDIA

Ministry of Commerce & Industries

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INTELLECTUAL
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No: CG/TMR/CGPDTM/2017/203

Date: 28-09-2017

ORDER

Shri Rajamanickam, Senior Examiner of Trade Marks & GI, TMR, Chennai is hereby transferred to the Trade Marks Registry, Mumbai in public interest with immediate effect.

Om Prakash Gupta
28/9/17

(Om Prakash Gupta)
Controller General of Patent,
Designs & Trade Marks

To:-

1. Shri Rajamanickam, Senior Examiner of Trade Marks & GI, Trade Marks Registry, Chennai.
2. The Head of Office, Trade Mark Registry Mumbai, Chennai.
3. The Pay and Account Officer, PAO, PDTM, Chennai, Mumbai.
4. Personal File



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No:CG/TMR/CGPDTM/2017/ 39

Date: 07/02/2017

ORDER

Ms. Hima P. M. Senior Examiner of Trade Marks & GI, Trade Marks Registry, Mumbai is hereby transferred to the Trade Marks Registry, Chennai with immediate effect. This transfer is on her own request.


(Om Prakash Gupta)

Controller General of Patent,
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To:-

1. Ms. Hima P. M. Senior Examiner of Trade Marks & GI, Mumbai.
2. The Head of Office, Trade Mark Registry, Mumbai, Chennai, Ahmedabad ,New Delhi, Kolkata.
3. The Pay and Account Officer, PAO, PDTM, Mumbai.
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Date: 05/08/2016

ORDER

Ms. S. Saranya Stenograph II , GIR, Chennai is hereby transferred to the Trade Mark Registry, Delhi with immediate effect. This transfer is on her own request.

Om Prakash Gupta
5/8/16

Controller General of Patent,
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To:-

1. Ms. S. Saranya Stenograph II GI Chennai.
2. The Head of Office, Trade Mark Office, Delhi & GIR Chennai
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. Personal File.



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No: CG/GE-2(TMR)/2016/285

Date: 18.04.2016

OFFICE ORDER

Shri V. Natarajan, Deputy Registrar of Trade Marks & Geographical Indication, Trade Marks Registry, Chennai is transferred to Trade Marks Registry, Delhi with effect from 01/05/2016. This Transfer is in public Interest in exigency of the office work.

Shri V. Natarajan will work at TMR Delhi as a Hearing Officer in Opposition Section.

Oknops
(Om Prakash Gupta)
18/4/16

Controller General of Patents,
Designs and Trade Marks

To

1. To Shri V. Natarajan, Dr. TM & GI.
2. The Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi
3. Shri Anil Awasthi, Principal System Analyst, NIC, New Delhi
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Office Order file.
6. Personal file.